

**Central Administrative Tribunal  
Jammu Bench, Jammu**



T.A. No. 149/2021  
(S.W.P. No. 781/2012)

Tuesday, this the 13<sup>th</sup> day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

Mst. Jana Akhtar d/o Ghulam Mohammad Lone r/o Redbug, District Kupwara, age 20 years.

..Applicant  
(Mr. M. M. Iqbal)

VERSUS

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt. Social Welfare Department, Civil Secretariat, Jammu/Srinagar.
2. Director Social Welfare Department Kashmir, Srinagar.
3. District Social Welfare Officer, ICDS, Kupwara.
4. Child Development Project Officer, ICDS, Kupwara.

(Official respondents)

5. Ms. Posha Akhtar d/o Abdul Ahad Lone r/o Redbug, Kupwara.

(Private respondents)

## **ORDER (ORAL)**

**Mr. Anand Mathur, Member (A):**

The T.A. is referable to an SWP (T.A. No. 149/2021), which related to Anganwadi Department. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.



**( Anand Mathur )**  
**Member (A)**

**( Rakesh Sagar Jain )**  
**Member (J)**

JNS